Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

From ... 142. HASANPUR Constituency (Name of the Constituency)

RAJ KUMAR RAY on daught of LATE RAMA PAYARE VADAV

Lection, do hereby solemnly affirm and state on oath as under:

(strike out whichever is not applicable)

(2) Details of PAN and status of filing of Income tax return :

	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)	
	AZPPRO337M	FY-2012-13	R. 3000001-	
Spouse- PUSHPALATA DEVL			R 2780401	
Dependent I SANDLP KUMAR	NIL	The second secon	NIL	
Dependent 2 . SUDLD KUMAR	Nu			
Dependent 3			NIL	
44	Self Spouse- PUSHPALATA DEVL Dependent 1 SANDLP KUMAR Dependent 2 SUDLP KUMAR Dependent 3	Spouse- PUSHPALATA DEVL BEMPD8056C Dependent I SANDLP KUMAR NIL Dependent 2. SUDLP KUMAR NIL	Self AZPPRO337M FJ-2012-13 Spouse- PUSHPALATA DEVL BEMPD8056C F-Y 2012-13 Dependent I SANDLP KUMAR NIL NIL Dependent 2 SUDLP KUMAR NIL NIL Dependent 3	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description	
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:		NIL
(b)	Name of the court, Case No. and Date of order		
	taking cognizance :		MIL
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):		NIL

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	NIC NIC	
(b)	Name of the Court(s), Case No. and	The state of the s	
	Date(s) of order(s).	MIC	
-			

(5) That I give heiern below the details of the assets (movable and it (movable etc.) of myselicity spouse and all dependents:

A. Details of movable assets:

(Noie

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of fisted companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

No.	Description	Self	Spouse PUSHPALATA	Dependent-1 SANDIP KUMAR	Dependent-2 SUDLP KUMAR	Dependent-3
)	Cash in hand	25000 -	20000 -	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	8 44706/-	SBL , Bethom & 40000 - k.G. Bank & 7600 -	NIL	NIC	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	AIL	MIL	NIC	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	TATA AIM R. 20000 - LIC PM 5118 - CMI PR 25001	TATA A101 R- 20000 LLC R- 827 4 S-B1 LIFE R 50000	TATA BAJAJ R-25000)— Ltc - B-15238	TATA BAJAJ 415- 8-250001- LIC- R. 14282	1
(v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,	NIL	MIL	MIL	NIL	NIV
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Tractor-L Motorcycle- BoleRo-1 Scorpo-1	MIL	NIL	2112	NIL
(viř	Jewelry, bullion and valuable thing (give details of weight and value)	25 gram. 25 gram. 265000)-	70 9000 -	MIL	NLL	NIL

(vi i) Any other assets such as value of		1	4	
(ix, Gross Total value	MIL	NIC	MIS	MIL MIL
2 Periods of Immany by				

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse PUS Apalala	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land Location(s) Survey number(s)	7 Bigha	MIL	NYL	Kumar	
	Area (Total measurement in a cres)	5 Acres	MIL	7117	NIL	
	Whether inherited property (Yes or NO)	Do	NIL	NIL	NIS	
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NITE	
	Cost of Land (in case of purchase)at the time of purchase	NIL .	MIC	NIL	nn	
	Any Investment on the land by way of development, construction etc.	NIC	NIL	NIL	Nn	
	Approximate Current market value	MIL	nn	NI	Nn	
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in	ROSARA 10 DAME HASAN PUR 1 Isang 130km	Danapur Usari 1 Kalla 14 Dhu	MIL	NIL	
	sq. ft.)	NIL	MIL	NVL	MIT	
	Whether inherited property (Yes or NO)	Do	MIL	NIC	NVL	
	Date of purchase in case of self acquired property	NIL	MIL	NIL	MIL	
	Cost of Land (in case of purchase) at the time of purchase	225000 -	1063000	TIM	Miz.	
	Any Investment on the land by way of development, construction etc.	NIL	MIL	MIL	MIL	
	Approximate Current market value	1250000 -	1260000]-	NIL	NIL	-
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	MIL	NIC	MIL	Nn	Nic
	Built up Area (Total measurement in sq. ft.)	Mil	NIL	MIL	Nn	

	V wher inherited property (* es or NO)	NIC	Nn	NN	NI-
	Date of purchase in case of serif activitied property	NVL	MVL.	NIL	Nn
	Cost of property (in case of purchase) at the time of purchase	Nn	NIC	NIC	Nr
	Any Investment on the property by way of development, construction etc.	MIL	NIL	ur	Noc
	Approximate Current market value	MIL :	W.	MIL	Nn
v)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	NIC	MIL	MUL	NIL
	Area (Total measurement in sq. ft.)	NIL	NIL	MIL	MIC
	Built up Area (Total measurement in sq. ft.)	MIL	MIL	NIL	Nn
	Whether inherited property (Yes or NO)	NIL	MIL	MIL	an
	Date of purchase in case of self acquired property	MIL	Nn	MIL	NA
	Cost of property (in case of purchase) at the time of purchase	Nu	Nn	NYL	NV.
	Any Investment on the land by way of development, construction etc.	MIL	NIL	nn	MIL
	Approximate Current market value	NN	nn	MIL	NV
v)	Others (such as interest in property)	Nn	NIL	Nn	NV
(vi)	Total of Current Market Value of (i) to (v) above	1475000	1260000)-	MIL	2412

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s) Pushpalak Devi	Dependent-1 Sandip Kumar	Dependent-2 Sudip Kumar	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	R. 630000 -	MIL	MIL	nen	
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Joan	An	Nn'	MIN	Nn	

	Any other liability	Mic	NIL	NIL	Mn
	Grand total of liabilities	630000 -	Nn	Nn	NY
(ii)	Government Dues: Dues to departments dealing with government	MIL	MIL	NIL	NIL
	Dues to departments dealing with supply of water	nic	MIL	NIL	MIL
	Dues to departments dealing with supply of electricity	Mil	NiL	NiL	MiL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	MIN
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Mic	NIL	NIC	MIL
	Income Tax Dues	MIL	NIL	Park	Net
	Wealth Tax Dues	NIL	NIL	NIL	MIL
	Service Tax, Dues	NIL	NIL	MALL	NIC
	Municipal /Property Tax Dues	Nn	MIL	NVL	NIL
	Sales Tax Dues	NIL	NIL	NVL	NEC
	Any other dues	NVL	MAL	NIL	MIL
	Grand total of all Govt. dues	NVL	NIL	NIL	NN

(7) Details of profession or occupation:

a. Self....MLA... b. Spouse MANISHING

self. g.A Train of

(8) My educational qualification is as under:

Spouse - 9.A.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smr./Kum. RAJ KUMAR RAY
2.	Full postal address	AT+PO- BELSANDL, PS- BITHAN DIST- SAMASTIPUR
	Number and Name of the constituency and state	140 . HASANPUR, BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. J.D. U
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NiL

	1	Total number of Fending, port (s) have taken cognization. Citteen Rehal (P II			MM			NIN
5	P	AN of AZPPROS			In	e. Gr which la	rn filed	1.4	Thomas Simon
-			The second second			3-2012-17		30	0000 -
-	(c	Spouse: PAN: BEM! Dependents	D802P	C	E	7.2012-1	3	27	180401-
6.		The second secon	2.31	1					and the same
192	-	Description	of Assets a	nd Liabi	litie	es in rupees			
A.		Moveable	Self	Spou	se	Dependent-I	Depende	nt-II	Dependent III
	-	Asset (Total value)	MIL	No.	L	NIL	NI		NIL
LS.	-	Immovable Asset	MIL	Nn		NIL	NIL		NIL
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NIL	Nec		NI	NI		NIC
	(ii)	Approximate Current Market Price of Asset (Total Value)	MIL	Nn		Nic	NVL		Nn
7		Liabilities	NA	Na		NIL	F-0.00		
		(i) Government dues (Total)	NIL	Nn		Ne	Nn		N/L
		(ii) Loans from Bank, Financial Institutions and others (Total)	NIL	Mer		lyn	ne		Nic
8.		ghest educational qualifications of School / Uniterse) (Name of the School		ation wit	th fi	ull form of the	certificate	/ dipl	oma/ degree

VERIFICATION

course) (Name of the School /College/ University and the year in which the course was completed.)

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

crified,atthis the.	day of	201
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		गम्बार्शन
		21913
712		DEPONENT

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to turnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and nearly